

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.228  
**C.P.(IB)/83(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

**Order delivered on: 11/03/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Monnal Davawala, Adv.

For the Respondent : Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

**ORDER**

Ld. Counsel for the respondent sought time to file reply to the report of the RP. He is directed to file reply within two weeks by giving copy to the other side.

List the matter on 08.04.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**